

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 109
(IB)-275(ND)2020

IN THE MATTER OF:

Sai Tech Medicare Pvt. Ltd. ... Applicant/Petitioner

Vs

Alchemist Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 22.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. KaranveerJindal, Advocate
For the Respondent : Mr. Manoj Kumar Garg, Advocate

ORDER

Learned Counsel for the Applicant states that the order dated 21.12.2020 is complied.

List for argument on **11.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)